

IN THE SUPREME COURT OF INDIA

CIVIL APPELLATE JURISDICTION

CIVIL APPEAL NO. 11486 OF 2025
(Arising out of SLP (C) No.7389 of 2024)

STATE OF ODISHA & ORS. ... APPELLANTS

VERSUS

PANCHANAN PANDA ... RESPONDENT

WITH

CIVIL APPEAL NO. 11487 OF 2025
(Arising out of SLP (C) No.7311 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

UDAYANATHA JENA ... RESPONDENT

CIVIL APPEAL NO. 11488 OF 2025
(Arising out of SLP (C) No.7377 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

BIPLAB KESHARI SAMANTARAY AND ANR. ... RESPONDENTS

CIVIL APPEAL NO. 11489 OF 2025
(Arising out of SLP (C) No.11829 of 2024)

STATE OF ORISSA AND ANR. ... APPELLANTS

VERSUS

BINOD BIHARI MOHAPATRA AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11490 OF 2025
(Arising out of SLP (C) No.11830 of 2024)

THE STATE OF ODISHA AND ANR. ... APPELLANTS

VERSUS

DAMODAR MISHRA AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11491 OF 2025
(Arising out of SLP (C) No. 11828 of 2024)

STATE OF ODISHA AND ANR. ... APPELLANTS

VERSUS

PRAVAKAR DAS AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11492 OF 2025
(Arising out of SLP (C) No. 11628 of 2024)

THE STATE OF ODISHA AND ANR. ... APPELLANTS

VERSUS

KULAMANI SAHOO AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11493 OF 2025
(Arising out of SLP (C) No. 12877 of 2024)

THE STATE OF ODISHA AND ANR. ... APPELLANTS

VERSUS

KEDAR CHANDRA PAL AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11494 OF 2025
(Arising out of SLP (C) No. 12216 of 2024)

STATE OF ORISSA AND ANR. ... APPELLANTS

VERSUS

MAKARDHWAJ BHOI AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11495 OF 2025
(Arising out of SLP (C) No. 11552 of 2024)

THE STATE OF ODISHA AND ANR. ... APPELLANTS

VERSUS

PRAVAKAR PATRA AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11496 OF 2025
(Arising out of SLP (C) No. 11629 of 2024)

THE STATE OF ODISHA AND ANR. ... APPELLANTS

VERSUS

JAYANTA KUMAR TRIPATHY AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11497 OF 2025
(Arising out of SLP (C) No. 11479 of 2023)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

JYOTSNAMAYEE NAYAK ... RESPONDENT

CIVIL APPEAL NO. 11498 OF 2025
(Arising out of SLP (C) No. 7169 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

SWARNALATA SAHOO AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11499 OF 2025
(Arising out of SLP (C) No. 7170 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

PRATAP KUMAR DEBATA ... APPELLANT

CIVIL APPEAL NO. 11500 OF 2025
(Arising out of SLP (C) No. 7190 of 2024)

STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

HARISHCHANDRA BEHERA ... RESPONDENT

CIVIL APPEAL NO. 11501 OF 2025
(Arising out of SLP (C) No. 15391 of 2023)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

ARABINDA PATTNAYAK AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11502 OF 2025
(Arising out of SLP (C) No.7195 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

SUKANTA KUMAR BHUYAN AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11503 OF 2025
(Arising out of SLP (C) No.15657 of 2023)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

PRAFULLA KUMAR PRADHAN AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11504 OF 2025
(Arising out of SLP (C) No. 7196 of 2024)

STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

PRADEEP KUMAR TAPALI AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11505 OF 2025
(Arising out of SLP (C) No. 7234 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

KUNIMANI TUDU AND ANR. ... RESPONDENTS

CIVIL APPEAL NO. 11506 OF 2025
(Arising out of SLP (C) No. 11478 of 2023)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

RABINDRA KUMAR POLAI AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11507 OF 2025
(Arising out of SLP (C) No. 11477 of 2023)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

PRAHALLAD MANSINGH AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11508 OF 2025
(Arising out of SLP (C) No. 7235 of 2024)

STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

DEB KUMAR DEY AND ANR. ... RESPONDENTS

CIVIL APPEAL NO. 11509 OF 2025
(Arising out of SLP (C) No. 7236 of 2024)

STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

DHANURDHAR BHATRA AND ANR. ... RESPONDENTS

CIVIL APPEAL NO. 11510 OF 2025
(Arising out of SLP (C) No. 7191 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

ANUPAMA DHINDA AND ANR. ... RESPONDENTS

CIVIL APPEAL NO. 11511 OF 2025
(Arising out of SLP (C) No.7192 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

SUBHA KANTA PARIDA AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11512 OF 2025
(Arising out of SLP (C) No.7193 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

SARAT CHANDRA KAR AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11513 OF 2025
(Arising out of SLP (C) No. 7242 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

CHITTARANJAN PRADHAN AND ANR. ... RESPONDENTS

CIVIL APPEAL NO. 11514 OF 2025
(Arising out of SLP (C) No. 7243 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

JANAMOHAN DASH AND ANR. ... RESPONDENTS

CIVIL APPEAL NO. 11515 OF 2025
(Arising out of SLP (C) No.7257 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

ALEKHA BAGH ... RESPONDENT

CIVIL APPEAL NO. 11516 OF 2025
(Arising out of SLP (C) No.7258 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

ALIAZAR NAG AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11517 OF 2025
(Arising out of SLP (C) No. 7259 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

JAYADHARA MAJHI ... RESPONDENT

CIVIL APPEAL NO. 11518 OF 2025
(Arising out of SLP (C) No. 7260 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

LALMOHAN MAHANANDIA

CIVIL APPEAL NO. 11519 OF 2025
(Arising out of SLP (C) No. 7244 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

DEBARCHANDRA THAKUR ... RESPONDENT

CIVIL APPEAL NO. 11520 OF 2025
(Arising out of SLP (C) No. 7245 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

MAHESWAR SAHOO ... RESPONDENT

CIVIL APPEAL NO. 11521-15533 OF 2025
(Arising out of SLP (C) Nos. 7262-7274 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

SANKARSAN PRADHAN ... RESPONDENT

CIVIL APPEAL NO. 11534 OF 2025
(Arising out of SLP (C) No. 7307 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

PREMALATA NAIK ... RESPONDENT

CIVIL APPEAL NO. 11535 OF 2025
(Arising out of SLP (C) No. 7254 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

RATNAPRAVA DEI ... RESPONDENT

CIVIL APPEAL NO. 11536 OF 2025
(Arising out of SLP (C) No. 7309 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

SITARAM MAJHI ... RESPONDENT

CIVIL APPEAL NO. 11537 OF 2025
(Arising out of SLP (C) No.7255 of 2024)

STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

SURENDRA SETHI AND ANR. ... RESPONDENTS

CIVIL APPEAL NO. 11538 OF 2025
(Arising out of SLP (C) No.7201 of 2024)

STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

SURESH CHANDRA NAIK AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11539 OF 2025
(Arising out of SLP (C) No. 7251 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

DINAMANI SUNA ... RESPONDENT

CIVIL APPEAL NO. 11540 OF 2025
(Arising out of SLP (C) No. 7252 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

DASARATHA BADA ... RESPONDENT

CIVIL APPEAL NO. 11541 OF 2025
(Arising out of SLP (C) No.7313 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

PRAFULLA KUMAR SETHI ... RESPONDENT

CIVIL APPEAL NO. 11542 OF 2025
(Arising out of SLP (C) No.7314 of 2024)

STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

RAMAKANTA SETHY AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11543 OF 2025
(Arising out of SLP (C) No.7253 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

NIRODA KUMAR SASMAL AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11544 OF 2025
(Arising out of SLP (C) No.7315 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

SAILABALA BEHERA ... RESPONDENT

CIVIL APPEAL NO. 11545 OF 2025
(Arising out of SLP (C) No.3807 of 2023)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

SURENDRA KUMAR MOHARANA AND ANR. ... RESPONDENTS

CIVIL APPEAL NO. 11546-11547 OF 2025
(Arising out of SLP (C) No. 7374-7375 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

SARASWATI BHOI AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11548 OF 2025
(Arising out of SLP (C) No.7104 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

SIBA PRASAD SUBEDAR AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11549 OF 2025
(Arising out of SLP (C) No.7103 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

BENU BHATRA AND ANR. ... RESPONDENTS

CIVIL APPEAL NO. 11550 OF 2025
(Arising out of SLP (C) No.7102 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

SAHADEBA BHUE ... RESPONDENT

CIVIL APPEAL NO. 11551 OF 2025
(Arising out of SLP (C) No.7419 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

BHAGAWAN BARIHA ... RESPONDENT

CIVIL APPEAL NO. 11552 OF 2025
(Arising out of SLP (C) No. 8283 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

K. MOHAN RAO AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11553 OF 2025
(Arising out of SLP (C) No. 8023 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

GOURA KANDH AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11554 OF 2025
(Arising out of SLP (C) No. 6482 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

SURYA NARAYAN SETHI AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11555 OF 2025
(Arising out of SLP (C) No. 8282 of 2024)

STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

RAMESH CHANDRA SWAIN AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11556 OF 2025
(Arising out of SLP (C) No. 6486 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

SIBARAM NAYAK AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11557 OF 2025
(Arising out of SLP (C) No. 7627 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

G. ANKEYA ... RESPONDENT

CIVIL APPEAL NO. 11558 OF 2025
(Arising out of SLP (C) No. 7100 of 2024)

STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

HEMASAGAR PADHAN AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11559 OF 2025
(Arising out of SLP (C) No. 8277 of 2024)

STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

PRAMILA BEHERA ... RESPONDENT

CIVIL APPEAL NO. 11560 OF 2025
(Arising out of SLP (C) No.8281 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

JAGDISH KIRTANIA AND ANR. ... RESPONDENTS

CIVIL APPEAL NO. 11561 OF 2025
(Arising out of SLP (C) No. 7223 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

ARUNA KUMAR SANIBIGRAHA AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11562 OF 2025
(Arising out of SLP (C) No. 9159 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

KANHU CHARAN MEHER AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11563 OF 2025
(Arising out of SLP (C) No. 8278 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

HIMANSHU SEKHAR MAJHI AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11564 OF 2025
(Arising out of SLP (C) No. 8731 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

SIBA PRASAD MISHRA ... RESPONDENT

CIVIL APPEAL NO. 11565 OF 2025
(Arising out of SLP (C) No. 7327 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

RAJASHREE SAHOO AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11566 OF 2025
(Arising out of SLP (C) No. 7328 of 2024)

STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

DURYODHAN JENA AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11567 OF 2025
(Arising out of SLP (C) No. 6495 of 2024)

STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

DHANESWAR BEHERA AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11568 OF 2025
(Arising out of SLP (C) No. 6496 of 2024)

STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

CHINMAYA KUMAR DAS AND ANR. ... RESPONDENTS

CIVIL APPEAL NO. 11569 OF 2025
(Arising out of SLP (C) No. 6130 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

GOPAL CHANDRA NAIK AND ANR. ... RESPONDENTS

CIVIL APPEAL NO. 11570 OF 2025
(Arising out of SLP (C) No. 8262 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

CHAITANYA BEHERA ... RESPONDENT

CIVIL APPEAL NO. 11571 OF 2025
(Arising out of SLP (C) No. 6545 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

DURGA PRASAD BHOI ... RESPONDENT

CIVIL APPEAL NO. 11572 OF 2025
(Arising out of SLP (C) No. 8263 of 2024)

STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

PRASANNA KUMAR KALLO ... RESPONDENT

CIVIL APPEAL NO. 11573 OF 2025
(Arising out of SLP (C) No. 7329 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

RAMESH CHANDRA BEHERA ... RESPONDENT

CIVIL APPEAL NO. 11574 OF 2025
(Arising out of SLP (C) No. 6057 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

PRASANNA KUMAR MALLICK ... RESPONDENT

CIVIL APPEAL NO. 11575 OF 2025
(Arising out of SLP (C) No. 7350 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

DAMODAR PANDA ... RESPONDENT

CIVIL APPEAL NO. 11576 OF 2025
(Arising out of SLP (C) No. 7312 of 2024)

THE STATE GOVERNMENT OF ODISHA AND ORS. ... APPELLANTS

VERSUS

NARESH CHANDRA SWAIN ... RESPONDENT

CIVIL APPEAL NO. 11577 OF 2025
(Arising out of SLP (C) No. 8260 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

BIJAY KUMAR BARIK ... RESPONDENT

CIVIL APPEAL NO. 11578 OF 2025
(Arising out of SLP (C) No. 8836 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

PANCHANAN BEHERA AND ANR. ... RESPONDENTS

CIVIL APPEAL NO. 11579 OF 2025
(Arising out of SLP (C) No. 8827 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

NARAHARI SETHI AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11580 OF 2025
(Arising out of SLP (C) No. 7351 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

SRI DIBAKAR MOHAPATRA AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11581 OF 2025
(Arising out of SLP (C) No. 7353 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

SHAIKH ZAKIR HUSSAIN ... RESPONDENT

CIVIL APPEAL NO. 11582 OF 2025
(Arising out of SLP (C) No. 7321 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

RUSHI MAJHI AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11583 OF 2025
(Arising out of SLP (C) No. 7354 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

PRABHUDAS MAHANAND ... RESPONDENT

CIVIL APPEAL NO. 11584 OF 2025
(Arising out of SLP (C) No.7355 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

SURENDRA NATH KABI AND ANR. ... RESPONDENTS

CIVIL APPEAL NO. 11585 OF 2025
(Arising out of SLP (C) No.7322 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

MANDAL BUDEK ... RESPONDENT

CIVIL APPEAL NO. 11586 OF 2025
(Arising out of SLP (C) No.7323 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

BIBEKANANDA MAHAPATRA AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11587 OF 2025
(Arising out of SLP (C) No. 6056 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

GOURANGA BUDA AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11588 OF 2025
(Arising out of SLP (C) No. 7356 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

PRUTHWIRAJ SAHU AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11589 OF 2025
(Arising out of SLP (C) No. 7325 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

GANGADHAR SUKRI AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11590 OF 2025
(Arising out of SLP (C) No.7357 of 2024)

THE STATE OF ODISHA SCHOOL AND
MASS EDUCATION DEPARTMENT
COMMISSIONER-CUM-SECRETARY AND ORS. ... APPELLANTS

VERSUS

RAMESH CHANDRA KANAR AND ANR. ... RESPONDENTS

CIVIL APPEAL NO. 11591 OF 2025
(Arising out of SLP (C) No.7326 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

CHUDAMANI BISWAL AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11592 OF 2025
(Arising out of SLP (C) No.7358 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

SUJATA BOHIDAR AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11593 OF 2025
(Arising out of SLP (C) No.7359 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

RAJESH KUMAR TARINI AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11594 OF 2025
(Arising out of SLP (C) No.7360 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

SANTANU KUMAR PATTANAYAK AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11595 OF 2025
(Arising out of SLP (C) No.7361 of 2024)

**THE STATE OF ODISHA SCHOOL AND
MASS EDUCATION DEPARTMENT
COMMISSIONER-CUM-SECRETARY AND ORS. ... APPELLANTS**

VERSUS

RAMESH CHANDRA SAMAL AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11596 OF 2025
(Arising out of SLP (C) No.7042 of 2024)

STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

P VENKATA RAMANA PATRO AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11597 OF 2025
(Arising out of SLP (C) No.7056 of 2024)

STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

NILAMBAR PANDA AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11598 OF 2025
(Arising out of SLP (C) No.6055 of 2024)

STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

KAILASH CHANDRA PRUSTY ... RESPONDENT

CIVIL APPEAL NO. 11599 OF 2025
(Arising out of SLP (C) No. 7073 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

BABULA DAKUA AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11600 OF 2025
(Arising out of SLP (C) No. 7074 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

AMRUTA BAGH ... RESPONDENT

CIVIL APPEAL NO. 11601 OF 2025
(Arising out of SLP (C) No. 7075 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

BIRENDRA KUMAR SETHI

CIVIL APPEAL NO. 11602 OF 2025
(Arising out of SLP (C) No. 6448 of 2024)

STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

KALICHARAN DEHURY ... RESPONDENT

CIVIL APPEAL NO. 11603 OF 2025
(Arising out of SLP (C) No. 6477 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

SRI PRASANNA KUMAR PATRA ... RESPONDENT

CIVIL APPEAL NO. 11604 OF 2025
(Arising out of SLP (C) No. 6455 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

GOPINATH DEHURY ... RESPONDENT

CIVIL APPEAL NO. 11605 OF 2025
(Arising out of SLP (C) No. 6458 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

KALYANI DAS ... RESPONDENT

CIVIL APPEAL NO. 11606 OF 2025
(Arising out of SLP (C) No. 6459 of 2024)

STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

PRAVAS CHANDRA DAS ... RESPONDENT

CIVIL APPEAL NO. 11607 OF 2025
(Arising out of SLP (C) No. 8013 of 2024)

THE STATE OF ODISHA AND ANR. ... APPELLANTS

VERSUS

GOVINDA CHANDRA TRIPATHY AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11608 OF 2025
(Arising out of SLP (C) No. 8012 of 2024)

STATE OF ODISHA REPRESENTED
THROUGH ITS COMMISSIONER-CUM-SECRETARY
(NOW PRINCIPAL SECRETARY TO GOVT.) & ORS. ... APPELLANTS

VERSUS

SIBARAM NAYAK AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11609 OF 2025
(Arising out of SLP (C) No. 8075 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

JOGESWAR BARIHA ... RESPONDENT

CIVIL APPEAL NO. 11610 OF 2025
(Arising out of SLP (C) No. 9094 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

SATRUGHNA BARIHA AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11611 OF 2025
(Arising out of SLP (C) No. 8279 of 2024)

THE STATE OF ORISSA AND ANR. ... APPELLANTS

VERSUS

SRI BAIDYANATHA MAHANANDA AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11612 OF 2025
(Arising out of SLP (C) No. 9498 of 2024)

THE STATE OF ORISSA AND ANR. ... APPELLANTS

VERSUS

MAMI PATTNAIK AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11613 OF 2025
(Arising out of SLP (C) No. 25397 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

SUSAMA KHUNTIA AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11614 OF 2025
(Arising out of SLP (C) No. 21175 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

BASANTI BEHERA AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11615-11616 OF 2025
(Arising out of SLP (C) No. 25610-25611 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

PINTU BISWAS AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11617 OF 2025
(Arising out of SLP (C) No. 9847 of 2024)

STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

BALUKESWAR BEHERA AND ANR. ... RESPONDENTS

CIVIL APPEAL NO. 11618 OF 2025
(Arising out of SLP (C) No. 12497 of 2024)

DISTRICT EDUCATION OFFICER BALASORE AND ORS. ... APPELLANTS

VERSUS

TRILOCHAN PANDA AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11619-11629 OF 2025
(Arising out of SLP (C) No. 13658-13668 of 2024)

THE STATE OF ODISHA AND ORS. ETC. ... APPELLANTS

VERSUS

SARAT KU. MAJHI AND ANR. ETC. ... RESPONDENTS

CIVIL APPEAL NO. 11630 OF 2025
(Arising out of SLP (C) No. 8024 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

SATYABATI BAG AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11631 OF 2025
(Arising out of SLP (C) No. 9571 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

LINGARAJ BHOI ... RESPONDENT

CIVIL APPEAL NO. 11632 OF 2025
(Arising out of SLP (C) No. 10078 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

JITENDRA MUKHI ... RESPONDENT

CIVIL APPEAL NO. 11633 OF 2025
(Arising out of SLP (C) No. 17896 of 2024)

STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

BASANTA KUMAR TRIPATHY ... RESPONDENT

CIVIL APPEAL NO. 11634 OF 2025
(Arising out of SLP (C) No. 12102 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

TARAK MANDAL AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11635 OF 2025
(Arising out of SLP (C) No. 11827 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

RAJENDRANATH NAYAK AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11636 OF 2025
(Arising out of SLP (C) No. 11087 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

GOUTAM BARIK AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11637 OF 2025
(Arising out of SLP (C) No. 23350 of 2024)

STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

PRAMOD KUMAR PATRA ... RESPONDENTS

CIVIL APPEAL NO. 11638 OF 2025
(Arising out of SLP (C) No. 10065 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

SUKUMAR SAMADAR AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11639 OF 2025
(Arising out of SLP (C) No. 10290 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

KRISHNA CHANDRA SETH AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11640 OF 2025
(Arising out of SLP (C) No.25541 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

SUSAMA PATEL AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11641 OF 2025
(Arising out of SLP (C) No.13163 of 2024)

STATE OF ORISSA AND ORS. ... APPELLANTS

VERSUS

RENUBALA DAS AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11642 OF 2025
(Arising out of SLP (C) No.17892 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

FANI BHUSAN CHOUDHURY ... RESPONDENT

CIVIL APPEAL NO. 11643 OF 2025
(Arising out of SLP (C) No.12543 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

RAMESH KUMAR PANDEY AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11644-11648 OF 2025
(Arising out of SLP (C) No.13796-13800 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

TILOTAMA JENA ... RESPONDENT

CIVIL APPEAL NO. 11649 OF 2025
(Arising out of SLP (C) No. 25955 of 2025)
(D. No.16603 of 2024)

STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

JAGANNATH MISHRA AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11650 OF 2025
(Arising out of SLP (C) No.10069 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

LAXMI BEHERA AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11651 OF 2025
(Arising out of SLP (C) No. 25956 of 2025)
(D. No.17175 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

SAYED MUSTAQUE ALI ... RESPONDENT

CIVIL APPEAL NO. 11652 OF 2025
(Arising out of SLP (C) No. 13650 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

SAUDAMINI DEI AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11653 OF 2025
(Arising out of SLP (C) No. 15401 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

HEMALATA MISHRA AND ANR. ... RESPONDENTS

CIVIL APPEAL NO. 11654 OF 2025
(Arising out of SLP (C) No.15402 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

BINAPANI DHAR ... RESPONDENT

CIVIL APPEAL NO. 11655 OF 2025
(Arising out of SLP (C) No.25957 of 2025)
(D. No.51082 of 2023)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

BALARAM SAHU AND ANR. ... RESPONDENTS

CIVIL APPEAL NO. 11656 OF 2025
(Arising out of SLP (C) No.15399 of 2024)

STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

GAJENDRA SAHU AND ANR. ... RESPONDENTS

CIVIL APPEAL NO. 11657 OF 2025
(Arising out of SLP (C) No.15403 of 2024)

STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

BHAGABAN MOHAPATRA AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11658 OF 2025
(Arising out of SLP (C) No.15404 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

JAGATANANDA MOHAPATRA AND ANR. ... RESPONDENTS

CIVIL APPEAL NO. 11659 OF 2025
(Arising out of SLP (C) No.15400 of 2024)

STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

PUSHPALATA PRADHAN AND ANR. ... RESPONDENTS

CIVIL APPEAL NO. 11660 OF 2025
(Arising out of SLP (C) D.No.25958 of 2025)
(D. No.54142 of 2023)

STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

SK. MANSUR ALI ... RESPONDENT

CIVIL APPEAL NO. 11661 OF 2025
(Arising out of SLP (C) No.19593 of 2024)

STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

SACHIDANANDA DAS ... RESPONDENT

CIVIL APPEAL NO. 11662 OF 2025
(Arising out of SLP (C) No. 25959 of 2025)
(D. No.54146 of 2023)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

BENUDHAR SWAIN AND ANR. ... RESPONDENTS

CIVIL APPEAL NO. 11664 OF 2025
(Arising out of SLP (C) No.10269 of 2024)

THE STATE OF ODISHA AND ANR. ... APPELLANTS

VERSUS

PRAFULLA KUMAR SAHU AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11665 OF 2025
(Arising out of SLP (C) No.12824 of 2024)

STATE OF ODISHA AND ANR. ... APPELLANTS

VERSUS

ASHOK KUMAR PRADHAN AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11666 OF 2025
(Arising out of SLP (C) No.10286 of 2024)

STATE OF ODISHA AND ANR. ... APPELLANTS

VERSUS

BICHITRA KUMAR KANHAR AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11667 OF 2025
(Arising out of SLP (C) No.12826 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

DHANANJAYA SETHI ... RESPONDENT

CIVIL APPEAL NO. 11668 OF 2025
(Arising out of SLP (C) No.10268 of 2024)

THE STATE OF ORISSA AND ORS. ... APPELLANTS

VERSUS

TEJRAJ PATEL ... RESPONDENT

CIVIL APPEAL NO. 11669 OF 2025
(Arising out of SLP (C) No.19431 of 2024)

STATE OF ODISHA AND ANR. ... APPELLANTS

VERSUS

SANTOSH KUMAR PARHI AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11670 OF 2025
(Arising out of SLP (C) No.13649 of 2024)

THE STATE OF ODISHA AND ANR. ... APPELLANTS

VERSUS

BHARAT CHANDRA DORA AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11671 OF 2025
(Arising out of SLP (C) No.10287 of 2024)

STATE OF ORISSA AND ANR. ... APPELLANTS

VERSUS

BASUDEV PRADHAN AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11672 OF 2025
(Arising out of SLP (C) No. 11627 of 2024)

STATE OF ORISSA AND ANR. ... APPELLANTS

VERSUS

DILLISWAR SENAPATI AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11673 OF 2025
(Arising out of SLP (C) No. 15398 of 2024)

STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

PANCHANANA BEHERA AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11674 OF 2025
(Arising out of SLP (C) No.19432 of 2024)

STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

SAROJ KANTA MAHAPATRA AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11675 OF 2025
(Arising out of SLP (C) No. 25960 of 2025)
(D. No.9441 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

CHITA BHASKAR REDDY AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11676 OF 2025
(Arising out of SLP (C) No.9500 of 2024)

THE STATE OF ODISHA AND ANR. ... APPELLANTS

VERSUS

HARA MOHAN SAHOO AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11677 OF 2025
(Arising out of SLP (C) No.17925 of 2024)

STATE OF ORISSA AND ANR. ... APPELLANTS

VERSUS

KRISHNA CHANDRA JENA AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11678 OF 2025
(Arising out of SLP (C) No.9497 of 2024)

THE STATE OF ODISHA AND ANR. ... APPELLANTS

VERSUS

RAJKISHOR MISHRA AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11679 OF 2025
(Arising out of SLP (C) No.9499 of 2024)

THE STATE OF ODISHA AND ANR. ... APPELLANTS

VERSUS

RENUBALA SAHOO AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11680 OF 2025
(Arising out of SLP (C) No.11551 of 2024)

STATE OF ORISSA AND ANR. ... APPELLANTS

VERSUS

PURUSOTTAM SETHI AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11681 OF 2025
(Arising out of SLP (C) No.19591 of 2024)

STATE OF ODISHA AND ANR. ... APPELLANTS

VERSUS

JOGENDRANATH PATULIA AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11682 OF 2025
(Arising out of SLP (C) No.19396 of 2024)

STATE OF ODISHA AND ANR. ... APPELLANTS

VERSUS

SANATAN SING AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11683 OF 2025
(Arising out of SLP (C) No.26490 of 2024)

STATE OF ODISHA AND ANR. ... APPELLANTS

VERSUS

RAMA CHANDRA SINGH AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11684 OF 2025
(Arising out of SLP (C) No.19590 of 2024)

STATE OF ODISHA AND ANR. ... APPELLANTS

VERSUS

SRIKANTA CHARAN SWAIN AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11685 OF 2025
(Arising out of SLP (C) No.19595 of 2024)

STATE OF ODISHA AND ANR. ... APPELLANTS

VERSUS

PRATAP CHANDRA KHILAR AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11686 OF 2025
(Arising out of SLP (C) No.19592 of 2024)

STATE OF ODISHA AND ANR. ... APPELLANTS

VERSUS

KAPILESWAR DAS AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11687 OF 2025
(Arising out of SLP (C) No.19393 of 2024)

STATE OF ODISHA AND ANR. ... APPELLANTS

VERSUS

SAMIR KUMAR PARHI AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11688 OF 2025
(Arising out of SLP (C) No.19596 of 2024)

STATE OF ODISHA AND ANR. ... APPELLANTS

VERSUS

RAMA CHANDRA DAS AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11689 OF 2025
(Arising out of SLP (C) No.19395 of 2024)

STATE OF ODISHA AND ANR. ... APPELLANTS

VERSUS

MADAN MOHAN SAHOO AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11690 OF 2025
(Arising out of SLP (C) No.20200 of 2024)

STATE OF ODISHA AND ANR. ... APPELLANTS

VERSUS

BIDYUT PRAVA DEBI AND ANR. ... RESPONDENTS

CIVIL APPEAL NO. 11691 OF 2025
(Arising out of SLP (C) No.21831 of 2024)

THE STATE OF ODISHA AND ANR. ... APPELLANTS

VERSUS

SURENDRA MOHAN BEHERA AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11692 OF 2025
(Arising out of SLP (C) No.13802 of 2024)

STATE OF ORISSA AND ANR. ... APPELLANTS

VERSUS

TARANISEN SAHOO AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11693 OF 2025
(Arising out of SLP (C) No.13803 of 2024)

STATE OF ODISHA AND ANR. ... APPELLANTS

VERSUS

KHAGESWAR MEHER AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11694 OF 2025
(Arising out of SLP (C) No.13809 of 2024)

STATE OF ORISSA AND ANR. ... APPELLANTS

VERSUS

BICHITRA KUMAR SAHOO AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11695 OF 2025
(Arising out of SLP (C) No.13804 of 2024)

STATE OF ODISHA AND ANR. ... APPELLANTS

VERSUS

DASARATH SAHU AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11696 OF 2025
(Arising out of SLP (C) No.13805 of 2024)

STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

GOPABANDHU DASH ... RESPONDENT

CIVIL APPEAL NO. 11697 OF 2025
(Arising out of SLP (C) No.13806 of 2024)

STATE OF ODISHA AND ANR. ... APPELLANTS

VERSUS

GUPTESWAR SETHI AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11698 OF 2025
(Arising out of SLP (C) No.13807 of 2024)

STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

GOLAK BIHARI DALAI AND ANR. ... RESPONDENTS

CIVIL APPEAL NO. 11699 OF 2025
(Arising out of SLP (C) No. 25961 of 2025)
(D. No.25407 of 2024)

STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

RABINDRA KUMAR BHUYAN ... RESPONDENT

CIVIL APPEAL NO. 11700 OF 2025
(Arising out of SLP (C) No.21510 of 2024)

STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

BRUNDABAN DASH AND ANR. ... APPELLANTS

CIVIL APPEAL NO. 11701 OF 2025
(Arising out of SLP (C) No.20199 of 2024)

THE STATE OF ODISHA ... APPELLANT

VERSUS

KABIRAJ BEHERA AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11702 OF 2025
(Arising out of SLP (C) No.9574 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

GANDHI PADHY AND ANR. ... RESPONDENTS

CIVIL APPEAL NO. 11703 OF 2025
(Arising out of SLP (C) No.27361 of 2024)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

DHRUBA CHARAN MISHRA AND ANR. ... RESPONDENTS

CIVIL APPEAL NO. 11704 OF 2025
(Arising out of SLP (C) No.27449 of 2024)

STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

BALARAM MAJHI

CIVIL APPEAL NO. 11705 OF 2025
(Arising out of SLP (C) No.25962 of 2025)
(D. No.15290 of 2023)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

MADHABA PUJARI AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11706 OF 2025
(Arising out of SLP (C) No. 10867 of 2025)

STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

RAJA DEHURY ... RESPONDENT

CIVIL APPEAL NO. 11707 OF 2025
(Arising out of SLP (C) No.13692 of 2024)

THE STATE OF ODISHA AND ANR. ... APPELLANTS

VERSUS

MURALIDHAR JENA AND ORS. ... RESPONDENTS

CIVIL APPEAL NO. 11708 OF 2025
(Arising out of SLP (C) No.25963 of 2025)
(D. No.41994 of 2024)

STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

NATABAR ROUT ... RESPONDENT

CIVIL APPEAL NO. 11709 OF 2025
(Arising out of SLP (C) No. 25964 of 2025)
(D. No.1334 of 2025)

THE STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

NIBEDITA RAY AND ANR. ... RESPONDENTS

CIVIL APPEAL NO. 11710 OF 2025
(Arising out of SLP (C) No.14107 of 2025)

STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

BHAKTA CHARAN DEHURY

CIVIL APPEAL NO. 11711 OF 2025
(Arising out of SLP (C) No.19811 of 2025)

STATE OF ODISHA AND ORS. ... APPELLANTS

VERSUS

SIBENDRA KUMAR KHARA

... RESPONDENT

CIVIL APPEAL NO. 11712 OF 2025
(Arising out of SLP (C) No.19181 of 2025)

STATE OF ODISHA AND ORS.

... APPELLANTS

VERSUS

PANCHANAN SUNA

... RESPONDENT

CIVIL APPEAL NO. 11713 OF 2025
(Arising out of SLP (C) No.21134 of 2025)

STATE OF ODISHA AND ORS.

... APPELLANTS

VERSUS

SOMANATH NANDA AND ORS.

... RESPONDENTS

O R D E R

1. Leave granted.

2. This batch of appeals at the instance of the State of Odisha against the judgments passed by the High Court on different dates extending the benefit of Revised Assured Career Progression Scheme (for brevity, "RACP") in the light of the judgment of ***State of Odisha vs. Surma Manjari Das***¹ dismissed by the High Court on 16.07.2021. Assailing the said judgment, numerous special leave petitions have been filed by the State.

1 Writ Petition (Civil) No. 15763 of 2021

3. On the previous date, when the matter came up for hearing, learned Advocate General has apprised that the State Government has issued the policy dated 21.08.2024 and further Resolution dated 13.02.2025 to extend the benefit of RACP to the employees. After taking the said statement on record, it was observed that an affidavit be filed by an officer of the State indicating the fact that which of the cases are covered under these policies. The previous order dated 12.08.2025 is relevant and is reproduced thus :-

"1. Applications for substitution are allowed.

2. As requested by learned counsel for the parties, De-tag SLP (C) Nos. 9054 of 2023, 13021, 11024, 9811, 5810, 11630 & 9810 of 2024 and SLP (C) Diary No. 1202 of 2025 and list the above special leave petitions next week.

3. Mr. Pitambar Acharya, Advocate General for the State of Odisha has brought to our notice that Government of Odisha through Finance Department has issued the revised guidelines vide Notification No.FIN-SOS1-MISC-0064-2024/23782/F. dated 21.08.2024 and Resolution No.FIN-CSI-APPL-0001-2025/5073/F. dated 13.02.2025. It is submitted that most of the cases listed in this batch are covered by those guidelines and resolution. The directions of the High Court be implemented granting benefit to the respondents.

4. We acknowledge the said statement made at Bar and direct that the State of Odisha through the Officer-in-Charge shall file an affidavit within two weeks from today indicating the fact that the claim of the

respondents is covered by this policy, further specifying the details of the case numbers which are covered and the judgment which is under challenged be implemented in terms of the said guidelines/resolution. On filing such affidavit within the time so specified, the respondents may verify the said fact within a week and at liberty to file affidavit in counter.

5. List on 9.09.2025 on top of the Board."

4. Learned Advocate General present in the Court today has submitted that this batch of appeals is covered by both these policies referred in the above order and the Government has decided to extend the benefit of RACP scheme by relaxing the criteria. As such, they have accepted the directions as issued by the High Court and shall be complied with within a period of three months from today.

5. In view of the foregoing, all these appeals are disposed of. Pending applications, if any, shall stand disposed of.

....., J.
[J.K. MAHESHWARI]

....., J.
[VIJAY BISHNOI]

New Delhi;
September 09, 2025.

ITEM NO.1

COURT NO.2

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 7389/2024

[Arising out of impugned final judgment and order dated 26-07-2022 in WPC No. 6861/2021 passed by the High Court of Orissa at Cuttack]

STATE OF ODISHA & ORS.

Petitioner(s)

VERSUS

PANCHANAN PANDA

Respondent(s)

IA No. 167595/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

WITH

SLP(C) No. 7311/2024) (XI-A)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 168349/2023

IA No. 168349/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 8261/2024) (XI-A)
(IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 61107/2024)

SLP(C) No. 7377/2024) (XI-A)
(IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 198778/202378/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 11829/2024) (XI-A)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 96165/2024)

SLP(C) No. 11830/2024) (XI-A)
(IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 99111/2024))

SLP(C) No. 11828/2024) (XI-A)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 96189/2024)

SLP(C) No. 11628/2024) (XI-A)
(IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
101241/2024)

SLP(C) No. 12877/2024) (XI-A)
(IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
112273/2024)

Diary No(s). 12216/2024) (XI-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 176884/2024 FOR EXEMPTION
FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 176885/2024)

SLP(C) No. 11552/2024) (XI-A)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
106969/2024)9/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 11629/2024) (XI-A)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
104052/2024)

Diary No(s). 52001/2023 (XI-A)
(FOR ADMISSION and I.R.IA No. 265452/2023 - CONDONATION OF DELAY IN
FILING)

Diary No(s). 36082/2024) (XI-A)
(IA No.250398/2024)-CONDONATION OF DELAY IN FILING and IA
No.250399/2024)-CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS IA No. 271686/2024) - CONDONATION OF DELAY IN FILING)

SLP(C) No. 4230/2020 (XI-A)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
18830/2020)

SLP(C) No. 3644/2020 (XI-A)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
14038/2020)

SLP(C) No. 4229/2020 (XI-A)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
18683/2020)

SLP(C) No. 4231/2020 (XI-A)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
22741/2020)

SLP(C) No. 4733/2020 (XI-A)

(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 22658/2020)

SLP(C) No. 4734/2020 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 23020/2020

IA No. 23020/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 4735/2020 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 22998/2020

IA No. 22998/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 4736/2020 (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 22421/2020

IA No. 22421/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 4731/2020 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 22914/2020

IA No. 22914/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 8344/2020 (XI-A)

IA No. 54614/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 15401/2023 (XI-A)

FOR ADMISSION and I.R.

SLP(C) No. 7172/2024) (XI-A)

Only

FOR CONDONATION OF DELAY IN FILING ON IA 107055/2023

FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA 107057/2023

SLP(C) No. 14208/2023 (XI-A)

SLP(C) No. 7174/2024) (XI-A)

FOR ADMISSION and I.R.

**SLP(C) No. 7175/2024) (XI-A)
FOR ADMISSION and I.R.**

SLP(C) No. 7176/2024) (XI-A)

SLP(C) No. 15402/2023 (XI-A)

SLP(C) No. 7177/2024) (XI-A)

IA

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
67874/2023**

**IA No. 67874/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 7165/2024) (XI-A)

FOR

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
67409/2023**

**IA No. 67409/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 11479/2023 (XI-A)

FOR

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
79977/2023**

**IA No. 79977/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 7169/2024) (XI-A)

FOR

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
77441/2023**

**IA No. 77441/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 7170/2024) (XI-A)

FOR

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
75145/2023**

**IA No. 75145/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 7190/2024) (XI-A)

[TO

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
76784/2023**

IA No. 76784/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 15391/2023 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 120906/2023

IA No. 120906/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7195/2024) (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 153746/2023

IA No. 153746/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 15657/2023 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 122000/2023

IA No. 122000/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7196/2024) (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 155595/2023

IA No. 155595/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7234/2024) (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 153520/2023

IA No. 153520/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 11478/2023 (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 79052/2023

IA No. 79052/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 11477/2023 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA

88440/2023

IA No. 88440/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7235/2024) (XI-A)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 155780/2023

IA No. 155780/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7236/2024) (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 153932/2023

IA No. 153932/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7191/2024) (XI-A)

FOR ADMISSION and I.R. and IA No.102668/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 102668/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7192/2024) (XI-A)

IA FOR CONDONATION OF DELAY IN FILING ON IA 103238/2023 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 103242/2023

IA No. 103242/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7193/2024) (XI-A)

[TO

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 119293/2023

IA No. 119293/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 15403/2023 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 88907/2023

IA No. 88907/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7194/2024) (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 120519/2023

IA No. 120519/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7197/2024) (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 113308/2023

IA No. 113308/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7198/2024) (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 123546/2023

IA No. 123546/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7199/2024) (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 111466/2023

IA No. 111466/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7238/2024) (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 131172/2023

IA No. 131172/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7200/2024) (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 117283/2023

IA No. 117283/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7239/2024) (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 119642/2023

IA No. 119642/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 6426/2024) (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA

132091/2023

IA No. 132091/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7241/2024) (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 142546/2023

IA No. 142546/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7242/2024) (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 158844/2023

IA No. 158844/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7243/2024) (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 163856/2023

IA No. 163856/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7257/2024) (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 158626/2023

IA No. 158626/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7258/2024) (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 170039/2023

IA No. 170039/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7259/2024) (XI-A)

FOR ADMISSION and I.R.

SLP(C) No. 7260/2024) (XI-A)

SLP(C) No. 7244/2024) (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 149098/2023

IA No. 149098/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

**SLP(C) No. 7245/2024) (XI-A)
FOR ADMISSION and I.R.**

**SLP(C) No. 7262-7274/2024) (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
166084/2023
IA No. 166084/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

**SLP(C) No. 7307/2024) (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
160908/2023
IA No. 160908/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

**SLP(C) No. 7254/2024) (XI-A)
FOR ADMISSION and I.R.**

SLP(C) No. 7309/2024) (XI-A)

**SLP(C) No. 7255/2024) (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
150873/2023
IA No. 150873/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

**SLP(C) No. 7201/2024) (XI-A)
FOR ADMISSION and I.R.**

**SLP(C) No. 7251/2024) (XI-A)
IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
165987/2023
IA No. 165987/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

**SLP(C) No. 7252/2024) (XI-A)
IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
167335/2023
IA No. 167335/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 7313/2024) (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
161270/2023
IA No. 161270/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 7314/2024) (XI-A)
IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
168872/2023
IA No. 168872/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 7253/2024) (XI-A)
IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
165879/2023
IA No. 165879/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 7315/2024) (XI-A)
IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
165358/2023
IA No. 165358/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 3643/2020 (XI-A)

SLP(C) No. 3807/2023 (XI-A)

SLP(C) No. 7372/2024) (XI-A)

SLP(C) No. 7373/2024) (XI-A)

SLP(C) No. 7374-7375/2024) (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
67553/2023
FOR impleading party ON IA 89077/2024)
FOR INTERVENTION/IMPLEADMENT ON IA 89077/2024)
FOR impleading party ON IA 89905/2024)
FOR INTERVENTION/IMPLEADMENT ON IA 89905/2024)
FOR impleading party ON IA 90690/2024)
FOR INTERVENTION/IMPLEADMENT ON IA 90690/2024)
FOR impleading party ON IA 90701/2024)

FOR INTERVENTION/IMPLEADMENT ON IA 90701/2024)
 FOR impleading party ON IA 90744/2024)
 FOR INTERVENTION/IMPLEADMENT ON IA 90744/2024)
 FOR impleading party ON IA 90920/2024)
 FOR INTERVENTION/IMPLEADMENT ON IA 90920/2024)
 FOR impleading party ON IA 91340/2024)
 FOR INTERVENTION/IMPLEADMENT ON IA 91340/2024)
 FOR impleading party ON IA 91344/2024)
 FOR INTERVENTION/IMPLEADMENT ON IA 91344/2024)
 FOR INTERVENTION APPLICATION ON IA 184401/2024)
 FOR INTERVENTION APPLICATION ON IA 192977/2024)
 IA No. 67553/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT
 IA No. 192977/2024) - INTERVENTION APPLICATION
 IA No. 184401/2024) - INTERVENTION APPLICATION
 IA No. 90690/2024) - INTERVENTION/IMPLEADMENT
 IA No. 89905/2024) - INTERVENTION/IMPLEADMENT
 IA No. 89077/2024) - INTERVENTION/IMPLEADMENT
 IA No. 91344/2024) - INTERVENTION/IMPLEADMENT
 IA No. 91340/2024) - INTERVENTION/IMPLEADMENT
 IA No. 90920/2024) - INTERVENTION/IMPLEADMENT
 IA No. 90744/2024) - INTERVENTION/IMPLEADMENT
 IA No. 90701/2024) - INTERVENTION/IMPLEADMENT

SLP(C) No. 7104/2024) (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
 260533/2023

IA No. 260533/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT

S

LP(C) No. 7103/2024) (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
 3619/2024)

IA No. 3619/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT

SLP(C) No. 7102/2024) (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
 38921/2024)

IA No. 38921/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT

SLP(C) No. 7419/2024) (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA

38786/2024)
IA No. 38786/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 8283/2024) (XI-A)
IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
73490/2024)
IA No. 73490/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 8023/2024) (XI-A)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
72431/2024)
IA No. 72431/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 12176/2023 (XI-A)

SLP(C) No. 6482/2024) (XI-A)
FOR ADMISSION and I.R.

SLP(C) No. 8282/2024) (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
72480/2024)
IA No. 72480/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 6486/2024) (XI-A)
FOR ADMISSION and I.R.

SLP(C) No. 7627/2024) (XI-A)
IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
51234/2024)
IA No. 51234/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 7100/2024) (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
35639/2024)
IA No. 35639/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 8277/2024) (XI-A)
FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
71722/2024)
IA No. 71722/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 8281/2024) (XI-A)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
72340/2024)
IA No. 72340/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 7223/2024) (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
47653/2024)
IA No. 47653/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 9159/2024) (XI-A)
IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
74450/2024)
IA No. 74450/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 8278/2024) (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
71606/2024)
IA No. 71606/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 8731/2024) (XI-A)
IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
73658/2024)
IA No. 73658/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 7376/2024) (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
112098/2023
IA No. 112098/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 7256/2024) (XI-A)
IA

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
180976/2023
IA No. 180976/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

**SLP(C) No. 7362/2024) (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
245198/2023
IA No. 245198/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 7327/2024) (XI-A)

**SLP(C) No. 7328/2024) (XI-A)
FOR ADMISSION and I.R.**

**SLP(C) No. 6495/2024) (XI-A)
IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
243467/2023
IA No. 243467/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

**SLP(C) No. 6054/2024) (XI-A)
IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
222310/2023
IA No. 222310/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

**SLP(C) No. 6496/2024) (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
245204/2023
IA No. 245204/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

**SLP(C) No. 6130/2024) (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
57463/2024)
IA No. 57463/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

**SLP(C) No. 8262/2024) (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA**

60154/2024)

IA No. 60154/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 6545/2024) (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 44152/2024)

IA No. 44152/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 8263/2024) (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 61345/2024)

IA No. 61345/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7329/2024) (XI-A)

SLP(C) No. 6446/2024) (XI-A)

FOR ADMISSION and I.R.

SLP(C) No. 6060/2024) (XI-A)

SLP(C) No. 6053/2024) (XI-A)

SLP(C) No. 6059/2024) (XI-A)

FOR ADMISSION and I.R.

SLP(C) No. 6058/2024) (XI-A)

FOR ADMISSION and I.R.

SLP(C) No. 6472/2024) (XI-A)

FOR ADMISSION and I.R.

SLP(C) No. 6474/2024) (XI-A)

SLP(C) No. 6471/2024) (XI-A)

FOR ADMISSION and I.R.

SLP(C) No. 7349/2024) (XI-A)

FOR ADMISSION and I.R.

SLP(C) No. 6473/2024) (XI-A)

SLP(C) No. 6057/2024) (XI-A)

IA

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
210033/2023
IA No. 210033/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

**SLP(C) No. 7350/2024) (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
179073/2023
IA No. 179073/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

**S
LP(C) No. 7312/2024) (XI-A)
IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
173560/2023
IA No. 173560/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 7364/2024) (XI-A)

SLP(C) No. 6051/2024) (XI-A)

**SLP(C) No. 8260/2024) (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
60846/2024)
IA No. 60846/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 7367/2024) (XI-A)

SLP(C) No. 7368/2024) (XI-A)

**SLP(C) No. 7369/2024) (XI-A)
FOR ADMISSION and I.R.**

**SLP(C) No. 8836/2024) (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
55717/2024)
IA No. 55717/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

**SLP(C) No. 8827/2024) (XI-A)
IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
56602/2024)**

IA No. 56602/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 6052/2024) (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 252127/2023

FOR APPLICATION FOR SUBSTITUTION ON IA 197392/2024)

IA No. 197392/2024) - APPLICATION FOR SUBSTITUTION

IA No. 252127/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7370/2024) (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 24931/2024)

IA No. 24931/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7351/2024) (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 186918/2023

IA No. 186918/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7319/2024) (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 169977/2023

IA No. 169977/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7353/2024) (XI-A)

SLP(C) No. 7321/2024) (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 200915/2023

IA No. 200915/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7354/2024) (XI-A)

FOR ADMISSION and I.R.

SLP(C) No. 7355/2024) (XI-A)

SLP(C) No. 7322/2024) (XI-A)

IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
201905/2023
IA No. 201905/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 7323/2024) (XI-A)
IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
200754/2023
IA No. 200754/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 6056/2024) (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
220697/2023
IA No. 220697/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 7356/2024) (XI-A)

SLP(C) No. 7325/2024) (XI-A)

SLP(C) No. 7357/2024) (XI-A)

SLP(C) No. 7326/2024) (XI-A)
IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
200888/2023
IA No. 200888/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 7358/2024) (XI-A)
IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
206465/2023
IA No. 206465/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 7359/2024) (XI-A)
IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
206687/2023
IA No. 206687/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 7360/2024) (XI-A)

**IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
202915/2023
IA No. 202915/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 7361/2024) (XI-A)

**SLP(C) No. 6177/2024) (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
217643/2023
IA No. 217643/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

**SLP(C) No. 24697/2023 (XI-A)
IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
226948/2023
IA No. 226948/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 7420/2024) (XI-A)

**SLP(C) No. 6466/2024) (XI-A)
FOR ADMISSION and I.R.**

**SLP(C) No. 7421/2024) (XI-A)
IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
226700/2023
IA No. 226700/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

**SLP(C) No. 7042/2024) (XI-A)
IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
238229/2023
IA No. 238229/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

**SLP(C) No. 7056/2024) (XI-A)
IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
254446/2023
IA No. 254446/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 6055/2024) (XI-A)

IA

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
238507/2023**

**IA No. 238507/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 7072/2024) (XI-A)

IA

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
244155/2023**

**IA No. 244155/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 7073/2024) (XI-A)

IA

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
243119/2023**

**IA No. 243119/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 7074/2024) (XI-A)

IA

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
238803/2023**

**IA No. 238803/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 7075/2024) (XI-A)

IA

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
238518/2023**

**IA No. 238518/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 6448/2024) (XI-A)

SLP(C) No. 6477/2024) (XI-A)

SLP(C) No. 6450/2024) (XI-A)

SLP(C) No. 6454/2024) (XI-A)

SLP(C) No. 6455/2024) (XI-A)

SLP(C) No. 6456/2024) (XI-A)

FOR ADMISSION and I.R.

SLP(C) No. 7529/2024) (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
43868/2024)
IA No. 43868/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 6458/2024) (XI-A)

SLP(C) No. 6459/2024) (XI-A)

SLP(C) No. 6460/2024) (XI-A)
FOR ADMISSION and I.R.

SLP(C) No. 6461/2024) (XI-A)
FOR ADMISSION and I.R.

SLP(C) No. 7530/2024) (XI-A)
IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
51583/2024)
IA No. 51583/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 6479/2024) (XI-A)

SLP(C) No. 8013/2024) (XI-A)
IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
63831/2024)
IA No. 63831/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 8012/2024) (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
62483/2024)
IA No. 62483/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 8075/2024) (XI-A)
IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
73953/2024)
IA No. 73953/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 9094/2024) (XI-A)

**IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
76282/2024)
IA No. 76282/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

**SLP(C) No. 8279/2024) (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
71517/2024)
IA No. 71517/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

**SLP(C) No. 9498/2024) (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
75258/2024)
IA No. 75258/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 25397/2024) (XI-A)

SLP(C) No. 21175/2024) (XI-A)

**SLP(C) No. 11826/2024) (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
95349/2024)
IA No. 95349/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

**SLP(C) No. 25610-25611/2024) (XI-A)
FOR ADMISSION and I.R.**

**SLP(C) No. 9847/2024) (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
84334/2024)
IA No. 84334/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

**SLP(C) No. 12497/2024) (XI-A)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
111950/2024)
IA No. 111950/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 13658-13668/2024) (XI-A)

IA No. 120737/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 8024/2024) (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 72407/2024)

IA No. 72407/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 9571/2024) (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 90379/2024)

IA No. 90379/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 10078/2024) (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 85580/2024)

IA No. 85580/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 17896/2024) (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 129721/2024)

IA No. 129721/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 12102/2024) (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 87383/2024)

IA No. 87383/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 11827/2024) (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 95445/2024)

IA No. 95445/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 11087/2024) (XI-A)

FOR

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
102705/2024)
IA No. 102705/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

**SLP(C) No. 23350/2024) (XI-A)
FOR ADMISSION and I.R.**

**SLP(C) No. 10065/2024) (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
85881/2024)
IA No. 85881/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

**SLP(C) No. 10290/2024) (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
90114/2024)
IA No. 90114/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

**SLP(C) No. 25541/2024) (XI-A)
FOR ADMISSION and I.R.**

**SLP(C) No. 13163/2024) (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
87720/2024)
IA No. 87720/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

**SLP(C) No. 17892/2024) (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
131586/2024)
IA No. 131586/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

**SLP(C) No. 12543/2024) (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
107200/2024)
IA No. 107200/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

**SLP(C) No. 13796-13800/2024) (XI-A)
IA**

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
133183/2024)
IA No. 133183/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

Diary No(s). 16603/2023 (XI-A)
FOR
FOR CONDONATION OF DELAY IN FILING ON IA 254121/2024)
FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA
254124/2024)
IA No. 254121/2024) - CONDONATION OF DELAY IN FILING
IA No. 254124/2024) - CONDONATION OF DELAY IN REFILING / CURING
THE DEFECTS

SLP(C) No. 10069/2024) (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
85134/2024)
IA No. 85134/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

Diary No(s). 17175/2023 (XI-A)
FOR
FOR CONDONATION OF DELAY IN FILING ON IA 139944/2024)
FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA
139946/2024)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
139947/2024)
IA No. 139944/2024) - CONDONATION OF DELAY IN FILING
IA No. 139946/2024) - CONDONATION OF DELAY IN REFILING / CURING
THE DEFECTS
IA No. 139947/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 13650/2024) (XI-A)

SLP(C) No. 15401/2024) (XI-A)
IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
143615/2024)
IA No. 143615/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 15402/2024) (XI-A)
IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
144405/2024)
IA No. 144405/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT

Diary No(s). 51082/2023 (XI-A)

IA

FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA 144035/2024)

FOR CONDONATION OF DELAY IN FILING ON IA 144037/2024)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 144040/2024)

IA No. 144037/2024) - CONDONATION OF DELAY IN FILING

IA No. 144035/2024) - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 144040/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 15399/2024) (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 143850/2024)

IA No. 143850/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 15403/2024) (XI-A)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 144247/2024)

IA No. 144247/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 15404/2024) (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 143509/2024)

IA No. 143509/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 15400/2024) (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 143647/2024)

IA No. 143647/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 12996/2024) (XI-A)

FOR ADMISSION and I.R.

SLP(C) No. 12825/2024) (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA

106812/2024)
IA No. 106812/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Diary No(s). 54142/2023 (XI-A)

IA

FOR CONDONATION OF DELAY IN FILING ON IA 172150/2024)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 172151/2024)

FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA 172153/2024)

IA No. 172150/2024) - CONDONATION OF DELAY IN FILING

IA No. 172153/2024) - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 172151/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 19593/2024) (XI-A)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 177742/2024)

IA No. 177742/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Diary No(s). 54146/2023 (XI-A)

IA

FOR CONDONATION OF DELAY IN FILING ON IA 172754/2024)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 172755/2024)

FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA 172757/2024)

IA No. 172754/2024) - CONDONATION OF DELAY IN FILING

IA No. 172757/2024) - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 172755/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 8074/2024) (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 64426/2024)

IA No. 64426/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 10269/2024) (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 85282/2024)

IA No. 85282/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT**SLP(C) No. 12824/2024) (XI-A)****FOR****FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 105444/2024)****IA No. 105444/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT****SLP(C) No. 10286/2024) (XI-A)****IA****FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 92201/2024)****IA No. 92201/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT****SLP(C) No. 12826/2024) (XI-A)****IA****FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 110555/2024)****IA No. 110555/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT****SLP(C) No. 10268/2024) (XI-A)****IA****FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 84485/2024)****IA No. 84485/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT****SLP(C) No. 19431/2024) (XI-A)****IA****FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 177461/2024)****IA No. 177461/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT****SLP(C) No. 13649/2024) (XI-A)****SLP(C) No. 10287/2024) (XI-A)****FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 92417/2024)****SLP(C) No. 11627/2024) (XI-A)****IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 101121/2024)****SLP(C) No. 15398/2024) (XI-A)**

SLP(C) No. 19432/2024) (XI-A)
FOR FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
171275/2024)

Diary No(s). 9441/2024) (XI-A)
FOR CONDONATION OF DELAY IN FILING ON IA 175765/2024)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
175766/2024)
FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA
175767/2024)
IA No. 175765/2024) - CONDONATION OF DELAY IN FILING
IA No. 175767/2024) - CONDONATION OF DELAY IN REFILING / CURING
THE DEFECTS
IA No. 175766/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 12997/2024) (XI-A)
IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
120006/2024)

SLP(C) No. 9500/2024) (XI-A)
IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
76208/2024)

SLP(C) No. 17925/2024) (XI-A)
IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
121869/2024 FOR CONDONATION OF DELAY IN FILING THE SPARE COPIES ON
IA 221848/2024)

SLP(C) No. 9497/2024) (XI-A)
IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
74640/2024)

SLP(C) No. 9499/2024) (XI-A)
IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
76864/2024)

SLP(C) No. 11551/2024) (XI-A)
IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
106002/2024)

SLP(C) No. 19594/2024) (XI-A)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
177694/2024)

SLP(C) No. 19591/2024) (XI-A)
IA No. 177261/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT

**SLP(C) No. 19396/2024) (XI-A)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
176615/2024)**

**SLP(C) No. 26490/2024) (XI-A)
IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
177291/2024)**

**SLP(C) No. 19590/2024) (XI-A)
IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
177375/2024)**

**SLP(C) No. 19595/2024) (XI-A)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
177649/2024)**

**SLP(C) No. 19592/2024) (XI-A)
IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
177406/2024)**

**SLP(C) No. 19393/2024) (XI-A)
IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
177697/2024)**

**SLP(C) No. 19596/2024) (XI-A)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
177576/2024)**

**SLP(C) No. 19395/2024) (XI-A)
IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
177640/2024)**

**SLP(C) No. 26491/2024) (XI-A)
[FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
241257/2024)**

SLP(C) No. 14233/2024) (XI-A)

SLP(C) No. 11824/2024) (XI-A)

**SLP(C) No. 12278/2024) (XI-A)
IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
105559/2024)**

**SLP(C) No. 20200/2024) (XI-A)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA**

187720/2024)

IA No. 187720/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Diary No(s). 21129/2024) (XI-A)

IA No. 243378/2024) - CONDONATION OF DELAY IN FILING

IA No. 243379/2024) - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

SLP(C) No. 13801/2024) (XI-A)

SLP(C) No. 21831/2024) (XI-A)

SLP(C) No. 13802/2024) (XI-A)

**SLP(C) No. 13803/2024) (XI-A)
FOR ADMISSION and I.R.**

SLP(C) No. 13809/2024) (XI-A)

SLP(C) No. 13804/2024) (XI-A)

**SLP(C) No. 13805/2024) (XI-A)
FOR ADMISSION and I.R.**

SLP(C) No. 13806/2024) (XI-A)

SLP(C) No. 13807/2024) (XI-A)

SLP(C) No. 13808/2024) (XI-A)

Diary No(s). 25047/2024) (XI-A)

IA No. 202192/2024) - CONDONATION OF DELAY IN FILING

IA No. 202199/2024) - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

SLP(C) No. 19937/2024) (XI-A)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 181585/2024)

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 186751/2024)

IA No. 181585/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 186751/2024) - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 27274/2024) (XI-A)

SLP(C) No. 21097/2024) (XI-A)

**Diary No(s). 28732/2024) (XI-A)
FOR CONDONATION OF DELAY IN FILING ON IA 233224/2024)
FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA
233226/2024)**

**Diary No(s). 31877/2024) (XI-A)
IA No.173465/2024)-CONDONATION OF DELAY IN FILING and IA
No.173464/2024)-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT**

**SLP(C) No. 19938/2024) (XI-A)
IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
183759/2024)**

SLP(C) No. 21510/2024) (XI-A)

SLP(C) No. 20199/2024) (XI-A)

**SLP(C) No. 24450/2024) (XI-A)
FOR ADMISSION**

**Diary No(s). 42485/2024) (XI-A)
IA FOR CONDONATION OF DELAY IN FILING ON IA 283526/2024)
FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA
283527/2024)**

**Diary No(s). 51365/2024) (XI-A)
IA FOR CONDONATION OF DELAY IN FILING ON IA 280290/2024
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
280293/2024)**

SLP(C) No. 28148/2024) (XI-A)

**Diary No(s). 51415/2024) (XI-A)
IA FOR CONDONATION OF DELAY IN FILING ON IA 265279/2024
IA No. 265279/2024) - CONDONATION OF DELAY IN FILING**

SLP(C) No. 30055/2024) (XI-A)

**SLP(C) No. 9574/2025 (XI-A)
FOR ADMISSION and I.R.**

**SLP(C) No. 27361/2024) (XI-A)
FOR ADMISSION and I.R.**

SLP(C) No. 27449/2024) (XI-A)

Diary No(s). 15290/2023 (XI-A)
[FOR CONDONATION OF DELAY IN FILING ON IA 28823/2025
FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA
28824/2025 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
ON IA 28826/2025

SLP(C) No. 10867/2025 (XI-A)
FOR ADMISSION and I.R. IA No. 81258/2025 - EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 13692/2024) (XI-A)

SLP(C) No. 1893/2025 (XI-A)
IA No. 849/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 6607/2025 (XI-A)

Diary No(s). 41994/2024) (XI-A)
(IA No. 217761/2024 - CONDONATION OF DELAY IN FILING IA No.
217762/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 217763/2024) - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 42412/2024) (XI-A)
FOR CONDONATION OF DELAY IN FILING ON IA 40082/2025
FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA
40083/2025

Diary No(s). 56668/2024) (XI-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 287587/2024)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
287588/2024)

SLP(C) No. 4306/2025 (XI-A)

Diary No(s). 60000/2024) (XI-A)
FOR CONDONATION OF DELAY IN FILING ON IA 26593/2025
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
26594/2025

Diary No(s). 60940/2024) (XI-A)
IA No. 25816/2025 - CONDONATION OF DELAY IN FILING

Diary No(s). 1334/2025 (XI-A)
FOR CONDONATION OF DELAY IN FILING ON IA 27063/2025
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
27068/2025 JUDGMENT

SLP(C) No. 4133/2025 (XI-A)

SLP(C) No. 6670/2025 (XI-A)

SLP(C) No. 9577/2025 (XI-A)

SLP(C) No. 9576/2025 (XI-A)

SLP(C) No. 6608/2025 (XI-A)

Diary No(s). 9624/2025 (XI-A)

IA No. 57871/2025 - CONDONATION OF DELAY IN FILING

IA No. 57872/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 9575/2025 (XI-A)

SLP(C) No. 10532/2025 (XI-A)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
79755/2025

SLP(C) No. 10866/2025 (XI-A)

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
75151/2025

SLP(C) No. 11678/2025 (XI-A)

SLP(C) No. 14868/2025 (XI-A)

IA No. 59987/2024) - CONDONATION OF DELAY IN FILING

IA No. 59988/2024) - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS

SLP(C) No. 14107/2025 (XI-A)

FOR ADMISSION and I.R.

IA No. 114436/2025 - CONDONATION OF DELAY IN FILING

IA No. 114438/2025 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS

IA No. 114434/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 14508/2025 (XI-A)

IA No. 117297/2025 - CONDONATION OF DELAY IN FILING

IA No. 117298/2025 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS

SLP(C) No. 19811/2025 (XI-A)

IA No. 74543/2024) - CONDONATION OF DELAY IN FILING

IA No. 74544/2024) - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 74545/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 19181/2025 (XI-A)

IA No. 146456/2025 - CONDONATION OF DELAY IN FILING

IA No. 146457/2025 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 146455/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 19233/2025 (XI-A)

IA No. 142955/2025 - CONDONATION OF DELAY IN FILING

IA No. 142956/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 19746/2025 (XI-A)

IA No. 154179/2025 - CONDONATION OF DELAY IN FILING

IA No. 154180/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 19738/2025 (XI-A)

IA No. 156156/2025 - CONDONATION OF DELAY IN FILING

IA No. 156151/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 19741/2025 (XI-A)

(FOR ADMISSION and I.R. IA No. 155969/2025 - CONDONATION OF DELAY IN FILING IA No. 155971/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 24220/2025 (XI-A)

IA No. 158581/2025 - CONDONATION OF DELAY IN FILING

IA No. 158582/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Diary No(s). 26098/2025 (XI-A)

IA No. 160321/2025 - CONDONATION OF DELAY IN FILING

SLP(C) No. 21134/2025 (XI-A)

IA No. 171452/2025 - CONDONATION OF DELAY IN FILING

IA No. 171456/2025 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 171455/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Diary No(s). 50272/2023 (XI-A)

(IA No. 121592/2024) - CONDONATION OF DELAY IN FILING IA No.

121595/2024) - CONDONATION OF DELAY IN REILING / CURING THE DEFECTS IA No. 121594/2024) - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 22193/2025 (XI-A)
(IA No. 180300/2025 - CONDONATION OF DELAY IN FILING IA No. 180302/2025 - CONDONATION OF DELAY IN REILING / CURING THE DEFECTS IA No. 180301/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 24915/2025 (XI-A)
(IA No. 202265/2025 - CONDONATION OF DELAY IN FILING IA No.202263/2025 - CONDONATION OF DELAY IN REILING/CURING THE DEFECTS
IA No. 202266/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 09-09-2025 These matters were called on for hearing today.

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HON'BLE MR. JUSTICE VIJAY BISHNOI

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Ms. Ayushi Upadhaya, Adv.
Ms. Tharini Sre, Adv.

UPON hearing the counsel the Court made the following

O R D E R

1. Application for substitution in SLP (C) Diary No. 9441 of 2024 and SLP (C) No. 13658 of 2024 are allowed.

CIVIL APPEAL NOS.**OF 2025**

(Arising out of SLP (C) Nos. 7389/2024, 7311/2024, 7377/2024, 11829/2024, 11830/2024, 11828/2024, 11628/2024, 12877/2024, Diary 12216/2024, 11552/2024, 11629/2024, 11479/2023, 7169/2024, 7170/2024, 7190/2024, 15391/2023, 7195/2024, 15657/2023, 7196/2024, 7234/2024, 11478/2023, 11477/2023, 7235/2024, 7236/2024, 7191/2024, 7192/2024, 7193/2024, 7242/2024, 7243/2024, 7257/2024, 7258/2024, 7259/2024, 7260/2024, 7244/2024, 7245/2024, 7262-7274/2024, 7307/2024, 7254/2024, 7309/2024, 7255/2024, 7201/2024, 7251/2024, 7252/2024, 7313/2024, 7314/2024, 7253/2024, 7315/2024, 3807/2023, 7374-7375/2024, 7104/2024, 7103/2024, 7102/2024, 7419/2024, 8283/2024, 8023/2024, 6482/2024, 8282/2024, 6486/2024, 7627/2024, 7100/2024, 8277/2024, 8281/2024, 7223/2024, 9159/2024, 8278/2024, 8731/2024, 7327/2024, 7328/2024, 6495/2024, 6496/2024, 6130/2024, 8262/2024, 6545/2024, 8263/2024, 7329/2024, 6057/2024, 7350/2024, 7312/2024, 8260/2024, 8836/2024, 8827/2024, 7351/2024, 7353/2024, 7321/2024, 7354/2024, 7355/2024, 7322/2024, 7323/2024, 6056/2024, 7356/2024, 7325/2024, 7357/2024, 7326/2024, 7358/2024, 7359/2024, 7360/2024, 7361/2024, 7042/2024, 7056/2024, 6055/2024, 7073/2024, 7074/2024, 7075/2024, 6448/2024, 6477/2024, 6455/2024, 6458/2024, 6459/2024, 8013/2024, 8012/2024, 8075/2024, 9094/2024, 8279/2024, 9498/2024, 25397/2024, 21175/2024, 25610-25611/2024, 9847/2024, 12497/2024, 13658-13668/2024, 8024/2024, 9571/2024, 10078/2024, 17896/2024, 12102/2024, 11827/2024, 11087/2024, 23350/2024, 10065/2024, 10290/2024, 25541/2024, 13163/2024, 17892/2024, 12543/2024, 13796-13800/2024, Diary No. 16603/2023, 10069/2024, Diary No. 17175/2023, 13650/2024, 15401/2024, 15402/2024, Diary No. 51082/2023, 15399/2024, 15403/2024, 15404/2024, 15400/2024, Diary No. 54142/2023, 19593/2024, Diary No. 54146/2023, 10269/2024, 12824/2024, 10286/2024, 12826/2024, 10268/2024, 19431/2024, 13649/2024, 10287/2024, 11627/2024, 15398/2024, 19432/2024, Diary No. 9441/2024, 9500/2024, 17925/2024, 9497/2024, 9499/2024, 11551/2024, 19591/2024, 19396/2024, 26490/2024, 19590/2024, 19595/2024, 19592/2024, 19393/2024, 19596/2024, 19395/2024, 20200/2024, 21831/2024, 13802/2024, 13803/2024, 13809/2024, 13804/2024, 13805/2024, 13806/2024, 13807/2024, Diary No. 25047/2024, 21510/2024, 20199/2024, 9574/2025, 27361/2024, 27449/2024, Diary No. 15290/2023, 10867/2025, 13692/2024, Diary No.

41994/2024, Diary No. 1334/2025, 14107/2025, 19811/2025, 19181/2025 AND 21134/2025)

1. Delay condoned.
2. Leave granted.
3. The appeals are disposed of in terms of the signed order. Pending applications, if any, shall stand disposed of.

SLP (C) Nos.. 8261/2024, Diary No. 52001/2023, Diary No. 36082/2024, 4230/2020, 3644/2020, 4229/2020, 4231/2020, 4733/2020, 4734/2020, 4735/2020, 4736/2020, 4731/2020, 8344/2020, 15401/2023, 7172/2024, 14208/2023, 7174/2024, 7175/2024, 7176/2024, 15402/2023, 7177/2024, 7165/2024, 15403/2023, 7194/2024, 7197/2024, 7198/2024, 7199/2024, 7238/2024, 7200/2024, 7239/2024, 6426/2024, 7241/2024, 3643/2020, 7372/2024, 7373/2024, 12176/2023, 7376/2024, 7256/2024, 7362/2024, 6054/2024, 6446/2024, 6060/2024, 6053/2024, 6059/2024, 6058/2024, 6472/2024, 6474/2024, 6471/2024, 7349/2024, 6473/2024, 7364/2024, 6051/2024, 7367/2024, 7368/2024, 7369/2024, 6052/2024, 7370/2024, 7319/2024, 6177/2024, 24697/2023, 7420/2024, 6466/2024, 7421/2024, 7072/2024, 6450/2024, 6454/2024, 6456/2024, 7529/2024, 6460/2024, 6461/2024, 7530/2024, 6479/2024, 11826/2024, 12996/2024, 12825/2024, 8074/2024, 12997/2024, 19594/2024, 26491/2024, 14233/2024, 11824/2024, 12278/2024, Diary No. 21129/2024, 13801/2024, 13808/2024, 19937/2024, 27274/2024, 21097/2024, Diary No. 28732/2024, Diary No. 31877/2024, 19938/2024, 24450/2024, Diary No. 42485/2024, Diary No. 51365/2024 28148/2024, Diary No. 51415/2024, 30055/2024, 1893/2025, 6607/2025, Diary No. 42412/2024, Diary No. 56668/2024, 4306/2025, Diary No. 60000/2024, Diary No. 60940/2024, 4133/2025, 6670/2025, 9577/2025, 9576/2025, 6608/2025, Diary No. 9624/2025, 9575/2025, 10532/2025, 10866/2025, 11678/2025, 14868/2025, 14508/2025, 19233/2025, 19746/2025, 19738/2025, 19741/2025, Diary No. 24220/2025, Diary No. 24220/2025, Diary No. 50272/2023, 22193/2025, AND 24915/2025

Learned Advocate General submits that all these cares are under scrutiny to examine whether they are covered by the policies dated 21.08.2024 and 13.02.2025 or not. However, he is holding a meeting with the Departmental

Heads and as soon as the meeting would be completed, the list scrutinising the cases in which the entitlement of the respondents is there.

An affidavit in this regard be filed within three weeks.

List on 13.10.2025.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(NAND KISHOR)
ASSISTANT REGISTRAR

(Signed order is placed on the file)